

BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P-No.108/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Amrex Marketing Pvt.Ltdversus- Tinnevelly Tuticorine Investment Ltd. & Ors.		
Under Section		58/59		
SI. No.	Representativ	ation of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
	Noel Bane	rijee Alv.	Pediforca.	and.
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Rudrajit Sankar, Adv. y For Respondent no. 3 and 4 Debangskur Dinda, Adv. J

3. Showards Kriter, Ale 3 Reg. NV. I Krishel Shough words At 3 Reg. NV. I



27-07-2017 – CP No. 108/KB/2017 – Amrex Markerting Pvt. Ltd. Vs. tinnevelly Tuticorine Investment Ltd. & Ors.

## ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Both side concluded their arguments.

However, the parties prayed for time to file their written notes.

There will be no further argument in the matter on any new point.

The interim order, if any, passed earlier, be extended till the next date of hearing.

Fixing on 11-08-2017.

Sd. MANORAMA KUMARI MEMBER(J)